

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 01-02-17

**PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)**

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APPLICATION NUMBER : 168/16  
 PETITION NUMBER : TP 69/17  
 NAME OF THE PETITIONER (S) : INCOE STYROLUTION INDIA LTD.  
 NAME OF THE RESPONDENT (S) : STAR POLYMERS PVT. LTD.  
 UNDER SECTION : 433CE, 151

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S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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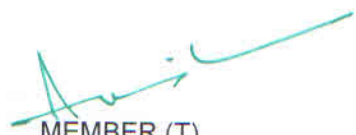
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Ms. Premalatha, Advocate appearing for the Petitioner is present. She undertakes to file 2 sets of copies and to comply with Rule 7 of the Insolvency and Bankruptcy Rules and to also serve notices on the respondents after collecting it from the Registry.

Posted to 21.03.2017.

Shri Rajendra Gulani, Senior Advocate appearing for the petitioner company since turned up, he is informed about the date of hearing as 21.03.2017.

  
MEMBER (J)

  
MEMBER (T)